

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/685/(IB)/2017

NAME OF THE PETITIONER(S)

: CENTRUM CAPITAL LTD

NAME OF THE RESPONDENT(S)

: ORIENT GREEN POWER COMPANY LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2). V.M. KARTHIK.

Represent Council for

Petitoonel

For Regrondant

VISHNU MOHAN

ORDER

Counsel representing both sides are present. At their request time is enlarged for hearing. Put up on 19.12.2017.

-50 -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)